



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Jammu.

Subject:- Engagement of Standing Counsel at New Delhi.

Government Order No.1273 -LD(SC) of 2018
Dated. 07.03.2018

Sanction is accorded to the engagement of Mr Ayushman Singh Kotwal-Advocate as Standing Counsel for Delhi High Court and Subordinate Courts at Delhi including the cases of Resident Commission, New Delhi on the terms and conditions as laid down in the Government order No.1754-LD(Estt) of 2013 dated 16.05.2013 read with Government Order No. 2002-LD(A) of 2017 dated 08.06.2017.

The engagement shall be for a period of one year from the date of issuance of this order and shall be terminable on one months notice form either side.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

No.LD(SC)90/1-SC/Law

Dated. 07 .03.2018

Copy to the:-

1. Ld Advocate General, J&K, Jammu.
2. Principal Resident Commissioner, J&K , New Delhi.
3. All Financial Commissioner/Principal/Commissioner/Secretary to Government .
4. Registrar General, J&K, High Court at Jammu.
5. Shri Shoeb Alam-Advocate on record- Supreme Court of India.
6. Shri G. M Kawoosa-Additional Standing Counsel.
7. Private Secretary to Hon'ble Minister for Law and Justice.
8. Mr Ayushman Singh Kotwal-Standing Counsel.
9. Incharge Website section
10. Government Order file.
11. Concerned file.

07/03

(Khursheed Ahmad Bhat)

Deputy Legal Remembrancer